

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.Nos. 131 of 2014, 47 of 2014, 48 of 2014 and 250 of 2013

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran and
Ms.Poorva Saigal

Counsel for the Respondent (s) : Mr. R.B. Sharma for R-3 in
A.Nos. 47 & 48 of 2014, for
Resp. No. 7 in A.No. 250 of 2013

ORDER

At the request of learned counsel for the appellant post the matter for hearing on
12th December, 2014.

**(Justice Surendra Kumar)
Judicial Member
rkt/jsh**

**(Rakesh Nath)
Technical Member**